

sub-section (1) of section 619 A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Rehabilitation Industries Corporation Limited, Calcutta, for the years 1967-68 and 1968-69. [*Placed in Library. See No. LT—3616/70.*]
 - (ii) Annual Report of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT—3617/70.*]
 - (iii) Annual Report of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reason for delay in laying the above documents. [*Placed in Library. See No. LT—3618/70.*]

Drugs (Prices Control) Order, 1970

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : I beg to lay on the Table a copy of the Drugs (Prices Control) Order, 1970, published in Notification No. S. O. 17:2 in Gazette of India dated the 16th May, 1970, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [*Placed in Library. See No. LT—3619/70.*]

Notification under Government Savings Certificates Act

THE MINISTER OF SUPPLY AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR) : I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of

section 12 of the Government Savings Certificates Act, 1959 :—

- (i) The Post Office Savings Certificates (Amendment) Rules, 1970, published in Notification No. G.S.R. 318 in Gazette of India dated the 28th February, 1970.
 - (ii) The National Savings Certificates (IV Issue) Rules, 1970, published in Notification No. G. S. R. 319 in Gazette of India dated the 28th February, 1970.
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 15 of the Government Savings Banks Act, 1873 :—
- (i) The Post Office Savings Banks (Amendment) Rules, 1970, published in Notification No. G. S. R. 320 in Gazette of India dated the 28th February, 1970.
 - (ii) G. S. R. 321 published in Gazette of India dated the 28th February, 1970. [*Placed in Library. See No. LT—3620/70.*]

Notification under Jayanti Shipping Company (Taking Over of Management) Act

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : On behalf of Shri Raghuramaiah, I beg to lay on the Table a copy of the Jayanti Shipping Company (Board of Control) Second Amendment Rules, 1969 (Hindi and English versions) published in Notification No. G. S. R. 15 in Gazette of India dated 3rd January, 1970, under sub-section (2) of section 19 of the Jayanti Shipping Company (Taking Over of Management) Act, 1966. [*Placed in Library. See No. LT—3621/70.*]

Report of Damodar Valley Corporation 1968-69

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : I beg to lay on the Table a copy of the Annual